

Sr. no.	Details of the Stakeholders					Claimant (Secured/ unsecured /contingen t)	Amount Of Claim Received (Rs.)			Amount Of Claim Admitted (Rs.)			Proofs Admitted or Rejected in Part,	Whether Security Interest Relinquish ed	Details of Security Interest	
	Name	Address	Email Id	Registered Office Address	Identificati on Number, if any		Date of Claim	Principal (a)	Interest+Expenses (b)	Total (a+b)	Principal (a)	Interest (b)				Total (a+b)
A.	Financial Creditors															
3	Miranda Tools Private Limited (earlier Piramal Infrastructure Private Limited)	Peninsula Corporate Park, Unit 503, 5th Floor, Tower A, G K Marg, Lower Parel, Mumbai- 400013	cs.mirandatools@gmail.com	Peninsula Spenta, Mathuradas Mills Compound, Senapati Bapat Marg, Lower Parel, Mumbai - 400013	CIN: U74999MH2003PTC139774	Unsecured	November 26, 2020	13,11,00,000.00	--	13,11,00,000.00	13,11,00,000.00	--	13,11,00,000.00	Fully Admitted	NA	NA
4	Valecha Infrastructure Limited (Refer Note No. 1)	4th Floor, Valecha Chambers, Plot No. B-6, Andheri New Link Road, Andheri (West), Mumbai - 400053	anil.korpe@valecha.in	4th Floor, Valecha Chambers, Plot No. B-6, Andheri New Link Road, Andheri (West), Mumbai - 400053	CIN: U55101MH1995PLC084399	Unsecured	December 24, 2020	37,31,00,000.00	--	37,31,00,000.00	37,31,00,000.00	--	37,31,00,000.00	Fully Admitted	NA	NA
5	Shrikrishna Finvest and Capital Management Private Limited (Refer Note No. 2)	402, Ashok House, Beach House Soc. Off Gandhigram Road, Near Hare Rama Krishna Temple, Juhu, Mumbai - 400 049.	msgupta1810@gmail.com	402, Ashok House, Beach House Soc. Off Gandhigram Road, Near Hare Rama Krishna Temple, Juhu, Mumbai - 400 049.	CIN: U67120MH1992PTC065094	Unsecured	March 30, 2021	96,90,000.00	--	96,90,000.00	96,90,000.00	--	96,90,000.00	Fully Admitted	NA	NA
TOTAL (A)								2,17,76,24,398.00	98,90,75,040.13	3,16,66,99,438.13	2,17,76,24,398.00	98,90,75,040.13	3,16,66,99,438.13	-		
Notes																
1 The proof of claim submitted by Valecha Infrastructure Limited under liquidation process of Valecha LM Toll Private Limited (in liquidation) was submitted on November 24, 2020 in an incorrect Form i.e. Form B (Claim Form under Corporate Insolvency Resolution Process) subsequently, correct claim Form D was submitted on December 24, 2020 ("Claim Form"), claiming to be Financial Creditors (except workmen and employees), basis which the claim has been verified																
2 On November 26, 2020, Miranda Tool Private Limited ("MTPL") had submitted its claim in Form D as a Financial Creditor for a total amount of Rs. 14,07,90,000/- (Rupees Fourteen Crore Seven Lakhs Ninety Thousand Only), comprising of Debentures - Rs. 13,11,00,000/- (Rupees Thirteen Crore Eleven Lakhs Only) and Unsecured Loan - Rs. 96,90,000/- (Rupees Ninety-Six Lakhs Ninety Thousand Only) in the matter of Valecha LM Toll Private Limited (in liquidation) ("Corporate Debtor"). The said claim was admitted in full. Subsequently, on July 23, 2021, MTPL informed the Liquidator that its unsecured Loan of Rs. 96,90,000/- (Rupees Ninety-Six Lakhs Ninety Thousand Only) due from Corporate Debtor have been assigned to Shrikrishna Finvest and Capital Management Private Limited ("SFCMPL") for a consideration of Rs. 3,00,000/- (Rupees Three Lakhs Only) vide Deed of Assignment dated March 30, 2021 executed between MTPL and SFCMPL. The terms of such assignment and the identity of the assignee was received from MTPL only on July 26, 2021. On multiple request, SFCMPL confirmed the assignment and provided with the details of assignment on October 06, 2021. Accordingly, as per Regulation 30A read with Regulation 31 of the Liquidation Regulations, the Liquidator filed an application in I.A. 2743/2021 on November 19, 2021 before Hon'ble NCLT, Mumbai Bench, for modification in the list of stakeholders. The Hon'ble NCLT, Mumbai Bench vide order in I.A. 2743/2021 dated January 27, 2022 has allowed the application praying for modification in list of stakeholders of Corporate Debtor. The copy of order was received on February 10, 2022. Accordingly, the list of stakeholders dated January 09, 2021 filed with Hon'ble NCLT on January 09, 2021, is modified to this effect on February 11, 2022. *The date of execution of agreement between MTPL and SFCMPL i.e. March 30, 2021 has been taken as date of submission of claim by SFCMPL.																